MESSAGE FROM THE LOK SABHA

The Constitution (Eighty-fourth Amendment), Bill, 1999

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

> "In accordance with the provisions of rule 96 of the Rules of procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Constitution (Eighty-Fourth Amendment) Bill, 1999, which has been passed by Lok Sabha at its sitting held on the 27th October, 1999, in accordance with the provisions of article 368 of the Constitution of India."

Sir, I lay the Bill on the Table.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS *Contd.*

SHRI YADLAPATI VENKAT RAO (Andhra Pradesh): Mr. Vice-Chairman, Sir, I must thank you for the opportunity you have given me to speak on the President's Address. I stand to support the Motion. First, I would like to mention about the Kargil issue. Our brave soldiers have fought valiantly, some of them have laid down their lives for the sake of the nation. The welfare of the jawans and their families has to be taken care of. The jawans have to be complimented for fighting protecting the boarders of our nation, without sacrificing an inch of land, but also raising the image of India in the comity of nations. Sir, we are all aware that earlier also, we had fought wars against our neighbours. Then we had to sacrifice the lives of thousands of our jawans and lose thousands of square miles of our territory. Viewed in this context, we love the leader of our nation, Shri Atal Bihari Vajpayee.

!

Now, a word about women. I would like to congratulate the Chief Minister of Andhra Pradesh for taking so many steps for the empowerment of women. The committed and wise step of the Government to empower the women of India, who comprise 50% of the population, is really laudable. Government proposes to pass a legislation to reserve 33% of the seats in Parliament and also in the State Assemblies. I only request that the Government should stand by its promise given to the electorate and see that the Bill be passed in this Session or in the next Session. The Agenda for a proud and prosperous India is laudable. But that could be possible only by providing the basic services like clean drinking water, shelter, health services, rural roads, etc. The Government will give renewed thrust to improve rural infrastructure. I submit here what Gandhiji had said. Our Pujya Bapuji had said, "India lives in villages". The thrust should be on rural development where 73% of the

population of India lives, consisting of farmers, agricultural labour, rural artisans etc. No doubt, the Government emphasises on infrastructural development, but it should be done in a time-bound manner. Mr. Vice-Chairman, Sir, if you see the outlay for the year 1999-2000 for the Ministry of Rural Areas and Empowerment, ft is Rs. 9751 crores; whereas the outlay for the previous year, i.e., 1998-99, is Rs. 9912 crores. So, there is a decline. Taking into account the rising population and the inflation growth, it should have been more. I request the Government to step up the outlay to see that rural development really takes place. After SO long years of independence, if you look at the scenario, most of the villages do not have clean drinking water, no proper health care facilities etc.

Besides, education is lagging behind, with illiteracy being more than SO per cent among the village population. In view of these facts, I request that more funds be allocated for rural development and steps are taken to improve the thrust areas, at the earliest.

I am happy about the mention in the President's Address regarding the development of rain-fed farming, soil conservation, wasteland development, watershed management, credit system, etc. In India, two-thirds of the arable land is under agriculture. That land is not only thirsty, but is also hungry. Unless rain-fed agriculture is given a boost, increased food production cannot be achieved.

The Government has to be complimented for introducing the Kisan Credit Cards scheme, because credit is one of the most important inputs in the agriculture sector. The farmers, who are facing the vagaries of nature, have to be protected. In this connection, I humbly request the Government for an early implementation of the long-pending comprehensive crop insurance scheme, in order to benefit the poor farming community.

SHRI BALWANT SINGH RAMOOWALIA (Uttar Pradesh): Sir, the President's Address, it seems, does not have any direction. It is a very sorry state of affairs that a traditional and dogmatic type of approach has been adopted. The upliftment of the Scheduled Castes and Scheduled Tribes, weaker sections, etc. has been mentioned as a mere routine. Once again, emphasis in the President's Address has been given to the rate of growth. It is a surprise for every one in this House as well as for the people of this country that they have been hearing such speeches for the last 50 years. One wonders whether it is the rate of growth alone which can help improve the economic condition, the health care situation, the education of the poor and the weaker sections, who have been hearing all this for these long number of years. The point which worries everybody is that this rate of growth does not reach the needy ones, the enhanced growth, development prosperity, goes to add to the mounting prosperity of the rich, not the needy ones. We cannot

support such a state of affairs. The condition of the rural labour, the landless labour, the daily wage earners is pathetic.

This Government, time and again, talks of national integration. How can we believe them, when we repeatedly hear cries of constructing a Mandir at a certain disputed place? How can we believe that the Government is serious about national integration, when we hear the usage of dirty language against the minorities, dirty slogans against the Pope, before his visit.

Now, one clever move is there. In the name of haviang a fixed tenure of five years for the Lok Sabha, this Government wants to deprive the people of the country of their right to change Governments, which they do not like.

We cannot allow it. On the one hand, the President's Address refers to the situation in Pakistan and says, "We are watching the situation." Now, there is no democracy there. On the other hand, they want to grab the power of the people to choose their representatives, whether one likes or dislikes. Now, they have put forward a new idea of Presidential form of Government; and want to establish it indirectly in this country. This is unacceptable to the people because it is basically against the letter and spirit of the Constitution.

This Government has referred to the foreign policy in a paragraph, saying that many measures have been taken. But to the surprise of everybody, this Government has changed the foreign policy of the country. For the last 50 years, there has been a consistency and a policy of consensus in our foreign policy. Now, there is no reference to the Non-Aligned Movement. There is no reference to this in the President's Address. They have totally abandoned it. They have abdicated their responsibility towards the Non-Aligned movement of which India had been a leader for years and years.

A reference has been made to the regional parties. Can I put a simple question? What are regional parties? Their aim is to get the regional aspirations fulfilled. The President's Address refers to minorities, smaller groups, regional aspirations. For the first time in the history of this country, there is no muslim Cabinet Minister in this Government. There is no Sikh Minister in the Council of Ministers. Are they upholding the aspirations of the minorities? Since 1935, Sikh Ministers have been there, in all the States; even in the North West Frontier Province in Pakistan. Before partition, there used to be a Sikh Minister. But in this Government, there is no turban wearing, bearded, Sikh Minister. It is okay. Akalis were not allowed to join. Then, you could have inducted a Sikh from some professional field, from a university, from an engineering college or from any other area. Even in Canada, there is a Sikh Minister in the Central Government, but not in this Government. Anyhow, I am not a communal person. I don't believe in these things. But, on the one hand, why do you make tall claims that you are for

the minorities? On the other hand, the result is zero and disappointing. Anyhow, things have been going on like that. The BJP is ruling in three States. They have their Government in three States. But in this House, you have no majority. Even then, it is the beauty of the democracy of this country that you are leading the Government. But you are fond of depriving the rightful people of their rights.

I am happy that the words "Jai Vigyan" have been used in the Address. Can I put a question to the hon. Members sitting on that side: Why do you spread superstition daily on the television?

कभी भूत आता है, कभी छूत आता है, कभी जादू मंतर आता है।

Is it "Jai Vigyan"? You are spreading darkness in the name of "Jai Vigyan". If you are really committed to "Jai Vigyan", please have an introspection and stop all the programmes which spread superstition through the electronic media...*(Interruptions)*... Please don't ring the bell. I will wind up within three minutes.

7.00 P.M.

We have had Governments. In a democracy, the governments are known to be by the people, for the people and of the people. But, here, turn to page 4 of the Presidential Address. The nation needs re-orientation; the private sector will bring dynamism. The nation needs social education; the private sector will bring social education. The nation needs a good Health Policy; the private sector will do it. Sir, in my opinion, this Government, of very, very intelligent people, unfortunately, is a Government by the people, of the people, but for the private sector, not for the people; not for the people.

One can see two or three more things. My DMK friends are here. They had been the champions. Even today, they are the champions. I believe them I trust them, I trust their great leader Shri Karunanidhiji. They had championed the cause of more powers to the States for the last five decades. What has gone wrong with you, my brothers? This Address does not carry the slightest indication even of more powers to the States. Only some financial powers are given. Please try to impress that upon your new-found colleagues today because you had been the champions and even today I accept that you have not abandoned your old glorious history of struggle for the rights of the people, particularly the regional aspiration.

Sir, a reference has been made to NRIs. Very, very good. I do not challenge it. It is all right that NRIs have been referred to. What I say is not against you. It was so during Mr. Gujral's time also; it had been happening in Mr. Deve Gowda's time also; it is happening now too. The Indian Embassies abroad do not respect the feelings of Indians living there. I have personal

experience because I am the President's of an NRIs' forum. People have to give brides to renew their passports abroad; they have to get clearance by paying money; the clearance does not reach there from here; they are embarrassed at international airports. There are many problems which they face. This Address should have carried the requirement of setting up a separate NRI Ministry.

You have added six new Secretaries. You have added new Ministries. I am sure that this House will support you. Please create a new Ministry for NRIs and their problems with particular reference to non-investment sectors. Everybody talks of new investments, but nobody talks of problems. The new States which are to be created are Uttaranchal, Vananchal and Chattisgarh. I want that the President should have said that the views and feelings of the people who are to be transferred to a certain region or taken out from a certain region will be taken into consideration. In the matter of Uttara Khand which is called Uttaranchal, I propose that the people of Udhamsingh-nagar should not be pushed into that area because 305 Panchayats out of 327 Panchayats have unanimously passed a resolution and resolved that they do not want to go to Uttaranchal. A Prime Miriister of the country, Shri Deve

Gowdaji, in June 1996, had openly assured them Gowdaji, in June 1996, had' openly assured them that their views would be taken. So, this should also be taken into consideration.

Sir, with these words, I conclude, I am really thankful to you. Though time was given for me late, I have been given ample time.

Thank you very much.

श्री गांधी आजाद (उत्तर प्रदेश) **:** धन्यवाद महोदय, राष्ट्रपति जी के अभिभाषण पर चर्चा चल रही है ।मैं राष्ट्रपति जी का स्वागत करते हुए उनके अभिभाषण का विरोध करता हूं क्योंकि इस अभिभाषण के द्वारा मात्र एक औपचारिकता का निर्वहन किया गया है। देश में संवैधानिक व्यवस्था के तहत देश की करोड़ों जनता की जो मूलभूत आवश्यकताएं हैं उसे नजर-अंदाज किया गया है।

राष्ट्रपति जी के अभिभाषण के पैरा 3 में बाबा साहब डा. अंबेडकर एंव संविधान सभा के अन्य प्रतिष्ठित सदस्यों द्वारा रचित हमारे महान संविधान की उद्देशिका की चर्चा की गई है जिसका पचासवां गणराज वर्ष निकट भविष्य में आने वाला है। आज हम सदन के माध्यम से सरकार से जानना चाहते हैं। कि संविधान का जो उद्देश्य हमारे संविधान निर्माताओं का था उसके कितने अंश को आज तक पूरा करने में सफलता प्राप्त हुई हैं। आज देश की जनता सवाल करना चाहती है कि क्या आज देश से छुआछूत का घिनौना अभिशाप समाप्त हो चुका है? क्या आज देश में वर्णवाद एंव जातिवाद तथा असमानता का जहर मिटाया जा चुका है? क्या आज देश से ऊंच-नीच का भेदभाव समाप्त हो चुका है? क्या आज देश में गरीब-अमीर की खाई पट चुकी है? क्या देश की जनता खासतौर से महिलाओं और बच्चों को शिक्षित कर दिया गया है? क्या देश के हर बीमार को दवा एंव चिकित्सा की सुविधा प्रदान्त की जा रही है? क्या देश के हर नागरिक को दो वक्त की रोटी मिल पा रही है? क्या देश के हर नागरिक को तन

ढकने के लिए कपड़े उपलब्ध हैं? क्या देश के हर नागरिक को सर छिपाने के लिए नीली छत्तरी के अलावा अन्य निवास हेतु आश्रय उपलब्ध हो चुके हैं? क्या आज तक अनुसूचित जाति/जनजाति के लोगों का नौकरियों में आरक्षण पूरा हो गया है? क्या आज तक अनुसूचित जाति/अनुसूचित जनजाति का वैकलाग पूरा किया जा चुका है? क्या सामंतवाद एंव मनुवाद के शिकार अपने देश में हुए शरणार्थियों को व्यवस्थापित किया जा चुका है? क्या देश के बच्चों को बाल श्रमिक शोषण से मुक्ति दिला दी गई है? देश में महिलाओं के साथ बलात्कार होना बंद हो गया है? क्या देश में अनुसूचित जाति/अनुसूचित जनजाति पर हो रहे अन्याय, अत्याचार और उत्पीड़न तथा शोषण बंद हो गया है?

उक्त सारे प्रश्नों का उत्तर अगर सही मायने में देखा जाए तो आजादी के इतने अर्से बाद भी उत्तर नकारात्मक ही है। जब ऐसी स्थिति है तब हम कैसे कह सकते हैं कि संविधन के उद्देश्यों का परिपालन हुआ है, यह बात देश की जनता को सदन के माध्यम से सरकार को बतानी होगी।

अभिभाषण के पैरा 4 में महात्मा गांधी को उद्धत करते हुए कहा गया है कि ऐसा भारत जिसमें कोई उच्च वर्ग या निम्न वर्ग नहीं होगा। किंतु आजादी के बाद उच्च वर्ग और निम्न वर्ग की खाई में बढ़ोत्तरी के साथ ही साथ उच्च एंव निम्न वर्ग के भेदभाव को भी बढ़ावा मिला है जिसके कारण जातिवाद एंव वर्णावाद की असमानता पर अधारिअत सामाजिक विषमता का जहर आज भी फैलता जा रहा है जब कि डा. बाबा साहब अंबेडकर जातिविहीन समाज की स्थापना का जो सपना संजोये थे वह आज भी अधूरा पड़ा है। मैं सदन के माध्यम से सरकार से जानना चाहता हूं कि जातिवाद, वर्णवाद एंव मनुवाद को समाप्त करने का कोई उल्लेख तक भी इस अभिभाषण में क्यों नहीं किया गया है? इससे देश की जनता को समतामूलक समाज की स्थापना की आशा मिल सकती थी।

अभिभाषण के पैरा 27 में कहा गया है कि सरकार न्यायिक प्रणाली में उपर्युक्त सुधार करके न्याय दिलाने में होने वाले अत्यधिक विलम्ब को कम करने के लिए प्रभावी उपाय करेगी। किंतु कैसे करेगी इसका कोई विवरण नहीं दिया गया है। इसी सरकार के कार्यकाल में उत्तर प्रदेश के कुछ विधायकों का मामला सर्वोच्च न्यायलय में यह कहकर अनावश्यक विलम्ब किया जा रहा हैक कि संविधान पीठ द्वारा निर्णय किया जाएगा किन्तु लगर्भग दो वर्ष होने जा रहे हैं लेकिन अभी तक संविधान पीठ ही नहीं बन पाई है। इसका निर्णय कब होगा यह तो न्यायाधीश एंव सरकार ही बता सकती है। इस प्रकार से आम जनता का विश्वास भी न्यायपालिका से उठता जा रहा है।

आर्थिक कार्यक्रम में स्वदेशी का राग अलापने वाले तथा विदेशी कंपनियोम का सदैव विरोध करने वाले बिल्कुल ही बदल गए है।

देश की जनता उनसे जानना चाहती है कि स्वदेशी के प्रति अब विलाप क्यों किया जा रहा है और विदेशी आगत कम्पनियों का स्वागत कर देश को विदेशियों के हाथ गिरवी रखने का कार्य क्यों किया जा रहा है? इससे देश की जनता को क्या लाभ होगा?इसका जवाब सरकार को देना होगा। डीजल के मूल्य में वृद्धि काम चलाऊ सरकार जब थी तब की गए तो इस वृद्धि का काम चलाऊ ही किया आना चाहिए था लेकिन इस सरकार ने गला दबाऊ वृद्धि कर दी है जिससे देश की जनता में त्राहि-त्राहि मची हुई है। इस अभिभाषणं मे अनुसूचित जाति और अनुसूचित जनजाति का राजनीतिक आरक्षणं बढ़ाने की बात की गई है जो इस सरकार का नैतिक दायित्व और नैतिक कर्त्तव्य भी है किन्तु इस देश के सर्वोच्च सदन राज्य सभा और राज्यों की विधान परिषदों में आजादी के इतने वर्षों के बाद भी कोई आरक्षण नाम की चीज

नहीं है। मैं इस सदन के माध्यम से सरकार से माग करता हूं कि राज्य सभा में और प्रदेशों की विधान परिषदों में भी आरक्षण के लिए विधेयक लाया जाए और आरक्षण पूरा किया जाए । इस अभिभाषण में एक ही बात बार बार पुनरावृत्ति की गई है। अभिभाषण में बाबा साहब डा. अम्बेडकर एंव महात्मा गांधी दो महापुरुषों को उद्धत किया गया है। इससे देश की जनता को भ्रम हो गया है कि यह सरकार डा. अम्बेडर के सपनों का भारत बनाना चाहती है या महात्मा गांधी के सपनों का भारत बनाना चाहती है। मेरी राय में यह सरकार दोनों महापुरुषों का केवल नाम ले रही है। और दोनों महापुरुषो में से किसी के भी सपनो का भारत नहीं बनाना चाहती है बल्कि मनु के सपने को साकार करने का प्रयास कर रही है। जिसके कारण मैं इस प्रस्ताव का विरोध करता हूं।

DR. (SMT.) JOYASREE GOSWAMI MAHANTA (Assam): As I rise to speak for the first time in this House to support the motion of vote of thanks for the President's Address, I feel privileged and proud. More so, 'as this is the time when the nation prepares itself to enter the next millenium after completing more than SO years independence and reaffirming its faith in democracy through the recent elections. These elections, held in a situation of war against infiltration in Kargil and against disruptive forces within, have proved the strength of our system and determination of our nation. All this gives me an added sense of pride to be here as the representative of the people of Assam. There was a time, some 13 years back, when Assam and the North-East was confined to isolation and little was talked about its problems. In the last 13 years things have tremendously changed and Assam along with its sister States of the North-East has come to the limelight and its problems have been projected and understood in a proper perspective. I am happy to note that the Union Government proposes to pay special attention to the development of the North-East and to restructure the North-East Council. This is a welcome step. It is true that the entire country has problems of development and so has Assam, but there is something special to it. There is a widespead feeling, and if I am not very off the mark, it is a belief with a large number of people in the North-East that due attention to the problems of this region has not been paid since independence and till a few years back.

I would not spend time in narrating the history of deprivation, but would like to begin with the promising aspects of national support provided to the North-East and in particular to Assam in the last few years. I feel proud to be on record that the advent of the Regional Asom Gana Parishad, which is known in Assames as the Asom Gana Parishad, in the State politics in the year 1985, has made it possible for us to change the situation substantially. We succeeded in drawing sympathetic consideration and assistance from the Central Government for several of our outstanding problems, though much more still requires to be received. The major achievement, as perceived by us, was the grant of special category status to Assam in the matter of Plan

financing. Unfortunately, before we could reap the benefits of this decision and the same could flow to the people of Assam, we received a jolt by another decision relating to the recoveries of old loans due from the State Government, this decision has almost totally nullified the advantages of the earlier decision of special category State. It need not be repeated that the slow pace of development and the lack of opportunities for employment during the last five decades has been a major source of unrest among the youth and the trouble that we are facing as a result of this unrest in the entire North-Eastern region. Our efforts to set the things right have brought success but it needs substantial continued support from the Central Government for consolidation of the same. I take this opportunity to express my gratitude for all that has been done in the last few years by the Centre for our State and add emphasis on the need for continuance of the policy of liberal support and augmenting the quantity and enlarging the scope of this support.

In the matter of economic reforms, I would Hike the Government to take note of the fact that private investment is shy and slow in Assam and the North-East and that this needs suitable adjustment in the policy.

Infiltration by foreigners has been a cause of concern to the people of the State since long and it is heartening to note that of late our concern has been shared by a large section of people all over the country. The infiltration, apart from its political and national security implications, has caused severe strain on the resources of the State affecting the development activities. There are people who, for well-known reasons, try to give a communal colour to this issue. We have to make it very clear that infiltration issue has nothing to do with religion and no one can support continued influx of foreigners under any guise. This problem has to be attended with seriousness and with speed. I believe, it is high time to ensure that the population of the State is not allowed to increase because of such avoidable factors and this factor is taken into account while formulating population control policy for the nation.

Since the day of the birth of seven States in the North-East, we are faced with the problems of inter-State boundaries. These problems have created several irritants in the happy relationship among us and have caused a setback to the process of development. These irritants must go and I would strive to work towards these goals with the active support of the Central Government. I am happy to note that the new Government would lay stress on the development of women power and helping the girl child in the matter of education.Women in Assam have taken an active part in all fields of activities for a long time. I recall their contribution in the freedom struggle; and more recently, in the "Assam Andolan", against foreigners in the

eighties. There is a tremendous scope to organize them and channelise their zeal and energy for the development of the State. It would be my endeavour to mobilize the women power in my State and in the entire country during the century that is knocking at the door. Sir, I am happy and proud, at the same time, that the Government is aware of the fact that no nation can prosper unless there is a concerted effort to empower women and invest in the girl child. Till today, after 50 years of glorious Independence, 33 per cent reservation for women in Parliament and State Legislatures is far away. I would like to mention before the august House one recent experience of mine. In the district of Barpeta in Assam some ladies and even minor girls were sold to different persons for immoral activities and I, with the help of the Assam Police and the Delhi Police, could bring them home only recently through my NGO, Sarbamangalam, and with the help of other local organization of Barpeta. To help the poorest of the poor, I would like special programmes to be initiated by the Govt, of India in this direction.

Floods in Assam is a regular feature and our people have, by and large, learnt to live with it. The State Government has been taking all possible steps to minimize the losses due to floods. But despite all these efforts, there are areas where firm and quick intervention by the Central Government is inescapable. It is heartening to note that agricultural development would be receiving priority in the agenda of the new Government. Management of the waters of various rivers which enter Assam from the adjoining hill States needs to be given priority at the national level. The exploitation of the vast potential of these rivers will not only generate resources for the country as a whole and increase agricultural production in Assam, but also relieve the people of Assam from the miseries to a great extent. This must receive our urgent attention.

The people of Assam are known for their faith in the Gandhian philosopy of *Ahimsa* and they had proved their commitment to it time and again during the last 50 years. Their patriotism and love for the country is something which the entire nation can be proud of. Unfortunately, a group of youngsters have been misguided and influenced by some vested interests, both within the' country and outside the country. In the month of July and August this year '99), the Assam Police had arrested some ISI agents in the heart of Guwahati city. One of them, namely, Md. Fasil Ullah Hussain *alias* Hamid Mahmood *alias* Khalid Mahmood *alias* Mastan, had confessed that he was an ISI agent. Later, it was confirmed that he was from the Sindh Province of Pakistan and the others are from Jammu & Kashmir and Pakistan. During interrogation they confessed their relationship with the different extremist groups of Assam and of the entire North-Eastern Region.

I would like to cite another incident which was reported in the 'AJRE BATORE," which is an Assamese daily. It reads like this.

THE VICE-CHAIRMAN (SHRI SANATAN BISI): Are you reading from the newspaper? You can only refer to it.

DR. (SHRIMATI) JOYASREE GOSWAMI MAHANTA: I am only referring to it.

THE VICE-CHAIRMAN (SHRI SANATAN BISI): You just refer to it.

DR. JOYASREE GOSWAMI MAHANTA:—It is a lengthly news report. 1 will make it short. Two officers and one grade IV employee were suspended. It is alleged that they were supplying important confidential documents of External Affairs Ministry to the extremist groups of the North Eastern Region. Sixteen other Muzahidin extremists were also arrested in the later course of time. This is only one instance which highlights the threat we are facing everyday against our national security. Under such influence these young men have tried to create an impression that Assam needs independence.

May I quote some other report from the police department? I would like to cite here one case which I am sure will be very interesting. The Report says, "Following receipt of alert message from your end and also a report in the news paper—The Sentinel-with dateline from Karimganj self activated our network of sources on arrival of some elements from Pakistan with a view to spreading secessionist campaigns amongst terrorist groups in general and some Muslim outfits in particular. Meanwhile, a call was received from one source from Silchar....". It is a very lengthy report. It is a report from the police department regarding extremists and involvement of IS1.

THE VICE-CHAIRMAN (SHRI SANATAN BISI): Please conclude.

DR. JOYASREE GOSWAMI MAHANTA: Sir, this is my maiden speech. Please give me some more time. This is only one single instance which highlights the threat we are facing everyday against our national security. Under such influence, these young men have tried to create an impression that Assam needs independence. Whatever may be the propganda by this group of people, the common man in Assam is not influenced by it. The ecent elections have proved this point. In spite of the threats by such nisguided threats by such misguided youth, the people excercised their ranchise in a large number and in a peaceful manner demonstrating their faith in the country's integrity and its democratic polity. In my own constituency, I have seen the extra-ordinary turnout on 3rd October, 1999 in a particular polling area where extremists killed one of our workers just two days before the elections. The people there, I found, were horrified at first but I myself organized almost eight thousand people within two hours and made a procession against terrorism without bothering for my life. As a result, the people from all walks of life came without fear and participated in the elections with an extra-ordinary turnout. I see in it the rising strength of

the people to cnallenge the detractors of democracy. A very sound message has been sent to all those who are nourishing the ideas of separation and independence. This message is that the people of Assam are not for extremism and separation. My party wants to consolidate this upsurge among the people. I am happy to note that the new Government is going to pay attention towards modernization of police force in the North-East in order to deal fairmly with the insurgency and the terrorism. I expect that this House would endorse the view that the hands of the State Government of Assam should be strengthened further to carry forward the will of the people in an effective way. It is heartening to learn that the new Government would set up a separate department for tribal affairs. This new department should take special note of the problems faced by the tribals of the North-East which have piled up in the last 50 years and have resulted in serious problems. I take this opportunity to appeal for giving more attention than was given before, to the problems of Assam and the North-Eastern region, say, for the inter-State and international border problems, a long-standing problem of foreigners' issue, flood problems, unemployment problems, inclusion of Koch Rajbongsis in the tribal list, the long-standing problems of SCs, STs and OBCs, promoting of transport facilities in the field of road transport, highway transport, shipping, railways and airways. The Government is aware that the North-Eastern region, including Assam, is very much dependent on roadways because the railways facilities do have some limitations in reaching different parts of the North-Eastern region. The Karbi and Bodo issue of Assam is a long-standing problem which needs serious attention of the Government of India, and for its solution, the State Government can play some positive role if it is empowered by the Central Government. In my opinion, this is the most challenging task today in the affairs of the nation. I am confident that with the support of this House, we, in the State of Assam, would be able to bring about a sea-change in the situation as we enter the 21st century. I look forward for this valuable support to see Assam and the entire North-East coming out of its old legacy of under development and backwardness of the last several years and joining the advancing States of the nation with pride.

Lastly, I conclude with a favourite patriotic poem which we have read in our childhood.

"Breathes there the man with soul so dead
Who never to himself hath said
"This is my own, my native land'
whose heart hath never within him burnt."

Than you, Sir.

श्री ललितभाई मेहता: उपसभाध्यक्ष जी,राष्ट्रपति जी के अभिभाषण पर रखे गए धन्यवाद प्रस्ताव का मैं समर्थन कर रहा हूं। कल प्रतिपक्ष के नेता ने अपने भाषण के दौरान कहा कि गुजरात सरकार क्रिश्चिन मिशिनरियों पर ज्यादतियां कर रही हैं,उन्हें हैरान परेशन कर रही हैं। ऐसा आरोप यहां पर लगाया गया। यह भी यहां कहा गया कि गुजरात सरकार कोई लेजिस्लेशन लाकर इस प्रवृत्ति की ओर आगे बढ़ रही हैं और यह भी कहा गया कि the steps tsken by the Government of Gujarst in this direction are undesirable. उपसभाध्यक्ष महोदय,कल गुजरात के मुख्यमंत्री जी यहां पर थे। उनसे मेरी बात हुई। उन्होंने स्पष्ट रूप से यह कहा कि गुजरात की सरकार ऐसा कोई बिल नहीं ला रही और न कोई ऐसा लेजिस्लेशन कर रही है। हालांकि डांग की बात को बढ़ा-चढ़ा कर सभी जगह कहा जा रहा है,लेकिन डांग का एरिया एक आदिवासी एरिया है और उस पूरी पट्टी,हमारी जो गुजरात की पूर्व पट्टी हैं,उस पट्टी में आज तक कभी भी लोकसभा की एक भी सीट हमको नहीं मिली थीं,

लेकिन इस बार गुजरात के पूरे आठों जिलों में और गुजरात की इस पूर्वी पट्टी की पांचों सीटों से भारतीय जनता पार्टी के उम्मीदवार जीतकर आए हैं ...(**व्यवधान**)...

कुमारी मैबल रिबेलो(मध्य प्रदेश): आदिवासियों को परेशान करके वे जीतकर आ आए हैं,शोषण करके जीतकर आए हैं।

श्री संघ प्रिय गौतम: उनका समर्थन लेकर आए हैं,ये कह रहे हैं।

श्री ललित भाई मेहता: मैडम,कोर्ठ का डिसिजन आ गया है ...(**व्यवधान**)...मैडम,मैटर कोर्ट में गया था कोर्ट का डिसिजन भी आ गया है,कहीं पर भी सरकार का या स्वैच्छिक संगठनों का,किसी का कोई हाथ नहीं रहा।

कुमारी मैबल रिबेलो: दबार या शोषण करके जीते हैं।

श्री ललितभाई मेहता: कौन दबाता है यह सब जानते हैं,आदिवासी लोग खुद कहते है कि कौन दबाता है। ...(**व्यवधान**)...

कुमारी मैबल रिबेलो: नेता ने जो बोला,उसके ऊपर टिप्पणी करने के लिए आप खड़े हुए हैं क्या?

श्री ललितभाई मेहता: इनके पास अगर इन्फारमेंशन नहीं है,मिसइन्फारमेशन हैं ये ...(**व्यवधान**)...हाउस को अगर यह राइट भी नहीं है ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री सनातन बिसि): मेहता जी,आप मोशन पर बोलिए,बहुत समय हो चुका हैं।

श्री ललितभाई मेहता: राष्ट्रपति के अभिभाषण में पैरा 19 में आर्थिक विकास में जो समस्या है उसमें आधार-भूत संरचना की अपर्याप्तता एक बताई गई है और उसमें आगे यह कहा गया है कि राज्य के बिजली बोर्डो का निगमीकरण करने का सोच रहे हैं। बिजली बोर्डो की यह नौबत किसलिए आई ? हमारे गुजरात का जो गुजरात इलेक्ट्रिसिटी बोर्ड है,बिजली बोर्ड है,उसको बिहार से,उड़ीसा से कोयला मंगाना पड़ता है। कोयले की कीमत से ज्यादा ट्रांसपोटेंशन की कीमत है और जो कोयला आता है वह अच्छी क्वालिटी का नहीं आता,सैम्पुलिंग करने की भी इजाजत नहीं दी जाती थी अब तक,कोयले में पत्थर आते थे और हमारे यहां तो कोई दूसरा चारा ही नहीं है कि दूसरे किसी तरीके से हम बिजली बना सकें,उसका उत्पादन कर सकें। एक ओर यह बात है और दूसरी ओर गुजरात की सरकार खेती के लिए

सब्सिडी देकर के बिजली दे रही हैं। गांवों में पीने का पानी मुफ्त दे रही है,बिजली के पूरे बिल वह भर रही है,इसलिए घाटा बढ़ता चला जा रहा है। हमारे यहां आयोजन पंच के द्वारा जो कमेटी बनी थी उसने यह रिकमेंडेंशन दी थी कि गुजरात को 1200 मेगावाट बिजली का उत्पादन करने के लिए गैस दिया जाए । 1990 में इस कमेटी ने यह रिकमेंडेंशन दी थी,कई बार गुजरात ने यह मांग दोहराई,फिर भी ताप्ती गैस बेसिन में गैस उपलब्ध होने के बावजूद यह गैस उत्तर के प्रदेशों को दिया जा रहा है और विपावक विद्युत मथक के लिए 615 मेगावाट बिजली उत्पन्न करने के लिए गैस नहीं दी जाती। आप जानते हैं कि गैस आधारित विद्युत मथक की प्रोडक्शन कास्ट कम रहती है । इसलिए बिजली बोर्डो की यह जो परिस्थिति है क्यों न इसके लिए ऐसा सोचा जाए कि जितनी जिसकी जरूरत है उसको पूरा करने के लिए,पूरे देश में विद्युत संसाधनों के लिए ऊर्जा के क्षेत्र में,बिजली के क्षेत्र में पूरी तक नीति बनाई जाए । वाजपेयी जी की सरकार इस दिशा में कदम उठा रही हैं।

आज तक जिन कुदरती संसाधनों का योग्य उपयोग नहीं होता रहा और इसका बोझ हम पर आया,वह दिशा बदल रही है । आज विश्व में 20वीं सदी में अर्थव्यवस्थाओं का संचालन करने में मार्किट फोर्सिस के महत्व को हमने पहचाना है और इसलिए आज तक जो हाइड्रो कार्बन का सैक्टर पूरे राज्य के अधीन रहा है,राज्य के अधिकार में रहा है,उसके प्राइवेटाइजा। होने की बात हुई 1993 से। क्रूड आयल और गैस,इसके क्षेत्र जहां पर मिलते हैं,यह असम में मिलता है,गुजरात में मिलता है,वहां पर प्राइवेट पार्टियां आ सकती है। वहां पर गुजरात स्टेट पैट्रोलियम कारपोरेशन भी बनी है,उसको भी साथ में लेकर के चलना चाहिए था। इनफैक्ट 1996 में गुजरात पैट्रोलियम स्टेट कारपोरेशन को 4 आयल फिल्स इअरमार्क करके दे दी गई,पर भारत की सरकार तीन साल से यह कांट्रेक्ट साइन नहीं कर रही। प्राफिट शेयरिंग का जो तय करना है,डिसिज़न लेना है,वह नहीं ले रही और दूसरी ओर गुजरात पैट्रोलियम स्टेट कारपोरेशन ने फारेन कालेब्रेटर्स के साथ जो समझौता किया है,उसका कार्यान्वयन नहीं किया जा रहा है गुजरात की सरकार ने जो राशि लगाई है,धन लगाया है,उसका उपयोग नहीं किया जा रहा है। आयल प्रोडक्शन बढ़ नहीं रहा हैं। यह देश के हित में नहीं है। अगर हमारा आयल का प्रोडक्शन बढ़ताहै तो हम तो इतना विदेशी कर्ज़ा लेकर आयल मंगवाते हैं,उस खर्च को हम कम कर सकते है। जो खनिज संपदा का स्वामित्व है वह राज्य सरकार का है लेकिन फिर भी कांस्टीट्यूशन की ऐंट्री 53(1) के तहत केन्द्र की सरकारके हाथ में यह सत्ता रही है कि वह किसको मंजूर करें,किसको नांमजूर करे। इसलिए ये बाधाएं खड़ी हो रही है। आज जब पूरा वातावरण बदल गया है,उदारीकरण और वैश्वीकरण की बात हो रही है,उस समय पर इस पर फिर से सोच-विचार करके यह तय कर लेना चाहिए।

महोदय,रायल्टी की जो समस्या है,हमारे गुजरात के लोगों की 1962 से बराबर यह मांग रही है कि रायल्टी देने के लिए आप कुछ फार्मूला तय करें और हमको बताएं लेकिन 1962 से लेकर आज तक केन्द्र की किसी भी सरकार ने कोई पैरामीटर तय नहीं किया है,ऐसा नहीं है । पैरामीटर तय किया है लेकिन वह पैरामीटर केन्द्र सरकार को ही मालूम है और वह राज्य सरकार को इसके बारे में बताना नहीं चाहती।

What is the basis of calculating the royalty on crude oil?

महोदय,दूसरी बात जो हमारे साथ हो रही है वह यह है कि रायल्टी का रिवीजन करने की बात जब आई तो केन्द्र की सरकार ने इतना लंबा समय ले लिया,कभी ट्रांसफर प्राईस का बेस लिया,कभी कास्ट प्राईस का बेस लिया,कभी सैलिंग प्राईस का बेस लिया । प्रोडक्शन के खर्च कितने होते हैं,यह भी वह

नहीं बताते । ईश्यरन कमेटी बनी थी इसके लिए और सतीश चन्द्र कमेटी भी बनी थी और उसकी भी रिपोर्ट आई लेकिन केन्द्र की सरकार इस रिपोर्ट को पब्लिश नहीं कर रही है और गुजरात की सरकार तक को नहीं बता रही है । अभी हमारी सरकार आई है तो हम कर लेंगे ।

The dismantaling of administered prices is to end by 2002. Therefore, this question will not be there.

महोदय,राष्ट्रपति जी केअभिभाषण में सभी नागरिकों को पेयजल उपलब्ध कराने की बात कही गई है । महोदय,गुजरात ऐसा कमनसीब प्रांत है कि जाहं पर हर तीसरे साल कोई न कोई दुष्काल आता है और स्केयरसिटी की कंडीशंस आ जाती है । इस बार गुजरात में हम यह अनुभव कर रहे है कि गुजरात के जो गांव हैं,इस साल उनमें से 5,945 गांवों में पीने के पानी की समस्या है और 70 शहरों में पीने के पानी की समस्या है । इस साल हमारे यहां पर छह में से तीन म्यूनिसिपल कारपोरेशन के एरियाज हैं वहां पर पीने के पानी की समस्या है । खुद गुजरात की राजधानी गांधी नगर में पीने के पानी की समस्या है । 240 करोड़ रूपए गुजरात की सरकार को अगले 6-7 महीनों में खर्च करना पड़ेगा । वैसी ही परिस्थिति पशु धन बचाने के लिए,उसकी घासके लिए व्यवस्था करनी पड़ेगी,लोगों को रोजी-रोटी,देनी पड़ेगी,उसकी व्यवस्था करनी पड़ेगी । इसी के कारण गुजरात की जो इकोनामी है,गुजरात की जो रेवेन्यू हैं उस पर बुरा असर पड़ा है ।

नर्मदा का हमारा प्रर कई सालों से चल रहा है । उसमें 8796 करोड़ रूपए खर्च हो गए है । अगर नर्मदा बांध बन गया होता तो पीने के पानी की समस्या नहीं रहती । वहां जो बाढ़ आई उसमें दस साल के लिए पीने के पानी चाहिए इतना पानी समुद्र में चला गया । आज मै केन्द्र सरकार से और यहां बैठे हुए हमारे मंत्रीगणों से नम्र निवेदन करूंगा कि यह गैस और रायल्टी की बात है,यह नर्मदा बांध की बात है,पीने के पानी की समस्या की बात है और इस साल जो सूखा पड़ा है वहां पर उसमें ध्यान देकर गुजरात की समस्याओं को हल करने में हम लोगों की मदद करें । धन्यवाद ।

SHRI H.K. JAVARE GOWDA (Karnataka): Thank you, Mr. Chairman, Sir, for giving me this opportunity. Sir, the hon. President, while addressing the Joint Parliamentary Session, has said in Para-6, "I am happy to note that the 'Agenda for a proud, prosperous India' which is the Government's common policy document, ..." Further, he talks about 'Social justice, federal harmony, probity, socio-economic equity..." I am going to touch upon the aspects of probity and socio-economic equity.

Sir, as far as probity is concerned, every Member of this House, the Lok Sabha, and every person in this country knows how our system is working and how the Governmental machinery is working. The general public knows about corruption and how they are solving it. People also know how they are continuing with the system. But, what is the solution suggested by the Government? What is the action plan for that? How to contain? How to prevent? How to use the public money for the development of the country? That is not forthcoming.

The next point is socio-economic equity. This cannot be fulfilled by this Government because of the reason that 70% of the people of this country, in a background of illiteracy, live in villages. They have no purchasing power. But the remaining 30% population, living in cities, developed areas, is monitoring and regulating the economy of the country. Under these circumstances, the present Government cannot regulate it. The Agenda for Governance is not sufficient and its direction is not proper.

Sir, we are all seeing one major problem in India and that is alcoholism. Alcoholism is ruining the messes. We all know that. What are the steps the Government is taking to cure this ill? It is not mentioned in the Address. My sincere appeal to you is, you go to any village and any house. You will see that after 5.30 or 6 in the evening, five or ten people will sit in the verandah of a temple or in the corridor of house; they will talk so many things which destroys the minds of the children and families; it destroys the prosperity and cordiality of the village. Towards this, the Government has not come out with any plan. I am not going to blame this Government or the previous Governments. This Government and the future Governments have a duty, a responsibility, to educate the people. Otherwise, whatever may be the programmes you propose, it will not help in curing the ills of the society. This Governments stresses the importance of primary education. But, the sort of primary education being imparted now, we have look at it. We are not giving importance to the paramount basic need of the common people. We have to teach the basic mannerism to the society as a whole. Until and unless we know our responsibilities and duties which all of us owe to the country, there cannot be any development of the society. Everybody should know that he has to develop himself. If such type of education is not there, there cannot be any development of our society.

In para 7, the Government has taken credit for the victory in Kargil and it has been stated that the victory goes to the present Government. Sir, I want to point out that at the time of the Kargil war the present Government was at the helm of affairs. They are responsible for that war because they allowed the enemy to enter 10 kilometres inside our borders. We could liberate that land from the aggressor only at the cost of 540 people sacrificing their lives. Who is responsible for that? The Government of the time was responsible for that. If they had owed a duty to the country, then they should have prevented the enemy at the border itself. They cannot hold the previous Government responsible for that.

This Government has come up with a policy by which they plan to give employment to one crore youth This is not something new. They promised this earlier also. But, the only thing, which they did last was that they increased the age of retirement from 58 to 60 years and by doing so they reduced the employment opportunities in the country.

Another important point to be noted is that in our country the public sector undertakings are being closed down. It may be due to lack of efficiency or work or funds. My view is that by encouraging private institutions, private industries and multinational companies, they are going to mar the propspects of this nation because unemployed youth will not have employment opportunities. There is no money or allocation to develop their lives...*(Interruptions)*...As far as tourism is concerned, this Government has not come out with any specific package. In Karnataka there is a lot of scope for developing tourism particularly in Hasan district.

Sir, as far as the point made by Smt. Jayanthi Natarajan regarding Cauvery issue is concerned, we know that there are my inter-State disputes regarding river water sharing. The Government has not made any sincere effort in this regard. ...*(Interruptions)*... If we want to solve problem of inter-State disputes regarding water sharing, we have to make a national water policy. Whatever water is available, it should be distributed equally 6n the basis of acreage and availability of water. With these words, I conclude.

श्री मती वीणा वर्मा(मध्य प्रदेश)**:** सर,मैं महामहिम राष्ट्रपति जी के अभिभाषण पर बोलने के लिए खड़ी हुई हूं। मैं इस मोशन पर अपना विरोध प्रकट करती हूं। मैं इसमें से एक वाक्य को फिर से उद्वत करना चाहूंगी कि हमें अपने अतीत पर गर्व है और भविष्य को आशा एंव विश्वास के परिप्रेक्ष्य में देखना है। जब हम भारतीय गणराज्य का पचासंवा वर्ष मनाने जा रहे है उसमें सिर्फ तकनीकी विकास पर आधारित,औद्योगिकीकरण पर आधारित,प्राइवेटाइजेशन पर आधारित समाज को हम आगे ले जाना चाहते हैं। उसी पर हमारे विकास की पूरी प्रक्रिया और यह अभिभाषण आधारित है । इसमें हमारे साहित्य,हमारी संस्कृति,पुरातत्व और हमारी परम्पराओं के रख-रखाव के बारे में कुछ नहीं कहा गया है। सिर्फ टेक्रॉलाजीकल विकास पर जोर दिया गया है। दूसरी तरफ हमारे मंत्री जी ने कल शिक्षा के क्षेत्र में सांइटिस्टों को गणराज्य के अवसर पर फैलोशिप देने की घोषणा की है। उनको सभी तरफ की सुख-सुविधा के लिए फैलोशिप पांच वर्ष तक देने की घोषणा की गई है। लेकिन आजादी के 50 वर्ष के बाद भी आज तक हम गंणतत्र की वर्षगांठ मना रहे हैं। इस समय सरकार की तरफ से कोई भी साहित्यिक पुरस्कार की घोषणा नहीं की गई है जो राष्ट्रीय स्तर पर साहित्यकारों के लिए हो,जो कि देश को एक बौद्धिक विचारधारा देते हैं,देश को मानसिकता देते है,उसमें सुधार करते हैं,समाज में सौहार्द बनाते हैं सर्व-धर्म-समभाव की प्रेरणा देते हैं। उन्होंने आजादी की लड़ाई में भी पूरा-पूरा भाग लिया है । आज हम अपने साहित्य,संस्कृति और तुलसी,मीरा,प्रेमचन्द्र,टैगोर,मिर्जा गालिब,रहीम,कबीर के साहित्य पर गर्व करते हैं। लेकिन वे भूखों मर जाते हैं। वे गरीबी में ही पैदा होते हैं और गरीबी में ही मर जाते हैं ।उनके लिए भी कुछ किया जाना चाहिए।

हमारी पुस्तकें पढ़ने की रूचि कम हो रही है। पुस्तक छपवाने के लिए कोई आर्थिक सहायता नहीं करता है,हमारी एचआरडी मिनिस्ट्री है। लेकिन वह भी कुछ सहायता नहीं करती हैं। हमारी राष्ट्रीय अकादमियां है,साहित्य परिषद है,ललित अकादमी है,नाटक अकादमी है,ये सब खत्म हो रही है। मध्य प्रदेश में एक भारत भवन बनाया गया था लेकिन पिछले 5-7 साल से उसकी कोई न्यूज नहीं आती है,उसको कोई ठीक से रख-रखाव नहीं है,उसको कोई बढ़ावा नहीं मिल रहा है। पिछले दिनों सरकार ने

ललितकला अकादमी को अपने हाथ में ले लिया और एक-एक करके हमारी सब अकादमियां खत्म हो रही है । उनके रख-रखाव के लिए,उनको बढ़ावा देने के लिए हमें ध्यान देना चाहिए । मैं एक सुझाव देना चाहती हूं कि साहित्य के लिए एक फैलोशिप दी जानी चाहिए । ....

उपसभाध्यक्ष (श्री सनातन बिसि)**:** मैडम,आप समाप्त कीजिए ।

श्रीमती वीणा वर्मा: सर,महिलाओं के बारे में कुछ बोलने दीजिए ।

उपसभाध्यक्ष (श्री सनातन बिसि): हां,महिलाओं के बारे में बोलिए ।

श्रीमती वीणा वर्मा: आज़ादी के 50 वर्ष बाद हम भी नहीं जान पए कि महिलाएं रोजगार में कितनी हैं ? बेरोजगार कितनी महिलाएं हैं? महिलाओं की जनसंख्या कम हो रही है । एक तरफ जनसंख्या बढ़ रही है,प्रतिशत घटता चला जा रहा है । फोर्सफुली अबोरशन हो रहे हैं,तकनीकी आधार पर हो रहे हैं । अबोरशन को हत्या माना जाए और हत्या के लिए भी दण्ड निर्धारित किया जाए और बलात्कार के लिए भी दण्ड का प्रावधान होना चाहिए । हमारे मंत्री जी ने कहा था कि हम इसके लिए दण्ड का प्रावधान करेंगे । इस पर विचार किया जाना चाहिए । अभी हमारे देश राष्ट्रीय मतगणना सन दो हजार में होनी हैं । महिलाओं के बारे में आंकड़ें बहुत मिलते है और न अभी तक ऐसे आंकड़े लिए गए है । जब भी संसद में कोई प्रश्न किया जाता है तो आंकड़ें नहीं होते है और सरकार के पास दस साल पुराने थोड़े-बहुत आंकड़ें हैं । लेकिन महिलाओं को रोजगार देने की और सफल राष्ट्रीय उत्पाद में भी महिलाओं का योगदान बढ़ा है । मैं एक मांग करती हँ कि सन दो हजार में होने वाली मतगणना में महिलाओं संबंधी आंकड़ें लिए जांए और बच्चों के समुचित विकास के लिए एक नेशनल कमीशन फॉर चिल्ड्रन बनाया जाना चाहिए । पिछली बार सदन में माननीय एचआरडी मंत्री जी ने वायदा किया था । उन्होंने यह वायदा मेरे प्रस्ताव पर ही किया था । मैंने ही यह सुझाव रखा था कि बच्चों के बारे में एक कमीशन बनाया जाना चाहिए और उन्होंने भी स्वीकार किया था कि अच्छा सुझाव है और इस पर भी ध्यान दिया जाएगा । धन्यवाद ।

श्री आर.एम.आर्य(उत्तर प्रदेश)**:** उपसभाध्यक्ष महोदय,मुझे राष्ट्रपति के अभिभाषण पर बोलने के लिए मौका मिला है । मैं एक –दो मिनट में ही अपने बात समाप्त कर दूंगा । वैसे तो"बहुजन हिताए बहुजन सुखाय" की द्दष्टि से यह देश बहुत विशाल है और विशाल देश के लिए विशाल योजनाएं इस देश में सोची जानी है । लेकिन फिर भी समाज की यथार्थ स्थिति से हम लोग वंचित नहीं रह सकते । बाबा साहेब अम्बेडकर ने जिस वक्त संविधान बनाया था उसी वक्त कहा था कि हम सोशियों इकोनोमिक इक्वलिटी के लिए फाइट कर रहे हैं । हम सोशल जस्टिस के लए फाइट नहीं कर रहे हैं । सोशल जस्टिस एक एमबीग्यूटी को ले सकता है लेकिन सोशियों इकोनोमी सामाजिक आर्थिक विषमता को दूर करने की यह लड़ाई है । इसी लिए बुलट की लड़ाई के बजाय बैलेट की लड़ाई की गई है और संसद की परंपराओं में हम आज पारदर्शिता से अपने मुल्क में चर्चा करते हैं-जैसे कारगिल युद्व हुआ । संसदीय परम्परा में राज्य सभा उसका एक अंग है । वैकिल्पक व्यवस्था में जब हम रिक्तता देखते हैं । संसदीय पद्वति में राज्य सभा को बुलाकर इस राष्ट्रीय मुद्दे पर विचार-विमर्श होना चाहिए था। बहुत से लोगों का आरोप है कि युद्व को भी लोगों ने अपनी पार्टी के हित में इस्तेमाल किया है । यह अच्छी बात नहीं है ।युद्व के एक-एक वीर योद्वा का खून जो हमारे देश के लिए बहा है उसके लिए हम नतमस्तक है । इसी प्रकार से यहां आरक्षणकी बात चलाई गई है ।आरक्षण की बात तो बहुत दिनों से चल रही है लेकिन इसके लिए

जो सरकार की नीयत है वह ठीक नज़र नहीं आती है,जिस वक्त विधायिका काम करती है उस वक्त कार्यपालिका काम नहीं कर पाती और जब कार्यपालिका,विधायिका दोनों काम करना चाहती है तो आप देखते हैं कि न्यायपालिका उसमें इंटरफेयर करती है । आशा की जानी चाहिए कि ऐसा इंडीकेशन मिलना चाहिए कि जो स्टेट या केन्द्र कल्याणकारी योजनाएं दलित,अल्पसंख्यकों और पिछड़ों के लिए बनाता है उसको सरकार ईमानदारी से लागू करती है हम लंगड़ों की दौड़ लंगड़ोंसे करवाते हैं । इसलिए मैं कहता हूं कि इस प्रकार की हिंडरेंसी जो जुडिशियरी इंटरफेयरेंस से होती है । अगर हम वास्तव में आरक्षण को लागू करना चाहते है तो इस प्रकार की इंटरफैयरेंसी को रोका जाना चाहिए । तीसरा लीगेसी का बहुत ध्यान रखना पड़ेगा । जिस प्रकार से लीगेसी आफ राज्य सभा हमें काल करनी चाहिए । उसी लीगेसी में डिफेक्शन लॉ हैं । जब डिफेक्शन लॉ बीएसपी का आता है तो उस पर कोई न्याय नहीं होता है । इसी प्रकार से लीगेसी ऑफ कमीशन है । जब हम देखते है कि डिफेक्शन लॉ के बारे में हमने कुछ नहीं सोचा । इक्वीलिटी,लिबरटी,फ्रेटरनिटी जस्टिस के बारे में जब हम बात करते है तो यहां ट्रेडर के आधार पर ही मूल नीति बनती है । हम देखते है कि उत्पादक भी लोस में जाता है । हम जानते हैं कि कंज्यूमर्स भी लोस में जाते हैं । लेकिन बीच का ट्रेडर उसका लाभ उठाता है । हमारी पूरी पालिसी इस ऋण में लिप्त हैं । चारवाक् की नीति हम बोल देना चाहते हैं-"यावत जीवेत,सुखम जीवेत ऋणम् कृत्वा पिवेत् । " वे कहते थे कि ऋण करके घी पीओ । लेकिन मैं बता देता हूं कि हमारे देश में लोग ऋण में मरते हैं । पानी की बोतल,बिसलेरी तो बारह रूपये में मिलती है हमारे देश में,और दूध की बात करते हैं । हमें पेयजल की व्यवस्था के बारे में सोचते वक्त देखना पड़ेगा कि पेयजल की क्या स्थिति है ? इसी प्रकार से जब हम आगे बढ़ते है तो गरीबी को चुनौती देते हुए हम कहते है कि हम आवास की व्यवस्था करेंगे ? लेकिन वोट मिलने के बाद उनकी कोई अहमियत नहीं होती है । इस मुल्क में लोगों की जानवर की तरह इज्जत है । रेल में यात्रा के समय उसके पास किराया न होने पर वह पिटकर जेले में चला जाता है,फिर जेल से छूटकर आता है । मुहर हाथ पर लगी होती है और फिर से जेल चला जाता है,फिर पिटता है । जो लोग भूमिहीन है,बेरोजगार है,मजदूर है उनका किराया नहीं लगना चाहिए या फिर लगे तो आधा लगना चाहिए । उन लोगों को बड़ा पीड़ित किया जाता है जब ये शहर में बसते हैं तो हर वर्ष झुग्गी झोपड़ियों में आग लगती है । कमजोर और युवा वर्ग या ऐसे लोगों की कोई सुरक्षा नहीं है । इसी प्रकार से प्राथमिक चिकित्सा की सुविधा इस मुल्क में सिर्फ एम.एल.सी.के लिए रह गयी है । जिला अस्पतालों में स्वास्थ्य का उचित प्रबंध नहीं है । इसी प्रकार की स्थिति प्राथमिक विद्यालयों की है । मैं यह कहना चाहता हूं और खासतौर से बहुसंख्यक समाज के दृष्टिकोण से कहना चाहता हूं कि इस देश में ऐसी चीजें न हों इसकी व्यवस्था की जानी चाहिए तथा जो कृषि योग्य भूमि बेकार पड़ी हुई है उसको भूमि-हीनों में वितरित की जानी चाहिए । इस काम को ज्यादा बढ़ाया जाना चाहिए । इन्हीं शब्दों को बोलते हुए मैं सदन के सभी सदस्यों और वाइस चेयरमैन साहब का धन्यवाद करता हूं ।

THE VICE-CHAIRMAN (SHRI SANATAN BISI): Tomorrow the Prime Minister will reply. The House stands adjourned till 11.00 o'clock tomorrow.

The House then adjourned at six minutes past eight of the clock till eleven of the clock on Thursday, the 28th October, 1999.